

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--2851- JK (LD) of 2025

DATED:- 07 - 03 - 2025

Sanction is hereby accorded to the appointment of Ms. Afrooza Bano, Assistant Commissioner Revenue, Budgam, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

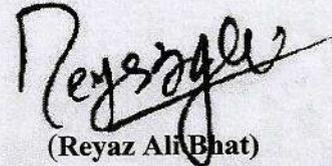
Secretary to Government

Dated:- 07- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

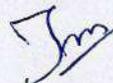

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 2851– JK (LD) of 2024 dated 07.03.2025.

| S No. | OWP/SWP/WPC/LPA/Cont empt Petition No | Title of the case |
|--------------|--|--|
| 1 | WPC No. 3060/2024 | Tanveer Ahmad Shah V/s UT of J&K &Ors |
| 2 | WPC No. /2024 | Ghulam Mohammad Khan &Anr.V/s State of J&K &Ors |
| 3 | OWP No. 189/2016 | Syed Manzoor Ahmad Qadir V/s State of J&K &Ors |
| 4 | WPC No. 115/2025 | Bashir Ahmad Nath v/s UT of J&K &Ors |
| 5 | WPC No. 2883/2022 | Mushtaq Ahmad Mir v/s UT of J&K |
| 6 | WPC No. 2478/2023 | Ghulam Mohammad Mir V/s UT of J&K &Ors |
| 7 | WPC 98/2025 | Shabir Ahmad Wancho V/s UT of J&K &Ors. |
| 8 | CCP(S) NO. 179/2024 in OWP No. 247/2012 | MohammadAkram Baba V/s PrasannaRamaswamy G &Ors |
| 9 | CCP(S) NO. 471/2024 | Mohammad Ramzan Dar V/s ShaleenKabra&Ors |
| 10 | CCP(S) NO. 473/2024 in OWP No. 577/2022 | Tasawour Ahmad Bhat &Ors V/s ShaleenKabra&Ors |
| 11 | CCP(S) NO. 472/2024 in WPC No. 1114/2020 | Noor Ud Din Rather &Ors V/s ShaleenKabra&Ors |
| 12 | CCP(S) NO. 474/2024 in W PC No. 1479/2020 | Ghulam Hassan Bhat &Ors v/s ShaleenKabraOrs |
| 13 | LPA No. 07/2025 | Ghulam Mohammad Bhat &Ors v/s UT of J&K &Ors |



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| 14 | WPC No. /2024 | Wali Mohammad Bhat V/s UT of J&K &Ors |
| 15 | WPC No. 2645/2023 | Mukhtar Ahmad Sofi &anr. V/s UT of J&K |
| 16 | WPC No. 121/2024 | Shazia Gul &Anr. V/s UT of J&K &Ors |
| 17 | WPC No. /2021 | Haseena Begum V/s UT of J&K &Ors |
| 18 | CCP(D) No. 43/2021 | Mohammad Akbar Baba &Ors V/s P.K Pole &Ors |
| 19 | WPC No. 2700/2024 | Mir Mohsin Hussain V/s UT of J&K &ors |
| 20 | WPC No. 2578/2024 | M/S technocrat Stone Cruhser V/s UT of J&K &Ors |
| 21 | WPC No. 2525/2024 | M/S Aftab Stone Crushers V/s UT of J&K &Ors |
| 22 | WPC No. 2648/2024 | Ghulam Mohammad Sofi &ors V/s UT of J&K &ors |

Reyazul

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